

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT – 2**

ITEM No.217  
**CP(IB)/27(AHM)2022**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

YES Bank Limited  
V/s  
Rajratan Babulal Agarwal  
(Personal Guarantor)

.....**Applicant**

.....**Respondent**

**Order delivered on 11/12/2023**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant	:Mr. Anip Gandhi, Advocate
For the Respondent	: Mr. Navin Pahwa, Sr. Advocate
For the RP	: Mr. Rakesh Gupta, Advocate

**ORDER**

Heard Ld. Counsel for the applicant, Ld. Sr. Counsel for the Respondent and Ld. Counsel for the RP.

The order is reserved.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**